

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 26.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.05/BB/2017	-	Hearing	230/ 232	Coffee Day Enterprises Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	----------------------------------	------------------------	-----------

N.K. Deshp, M.G. Nanjappa & Vivek  
Advocates  
Gatva Legal  
Bangalore  
9986683098



Counsel for petitioner is present. Synopsis filed. Assistant from OL office is present. Proxy counsel for Smt. M.R. Sinchana, Standing Counsel for ROC and RD is present. He requested time as the Standing Counsel is unable to attend the Tribunal today.

Hence, listed to 31.07.2017.

MEMBER (J)

MEMBER (T)